

**Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)**

**Appeal No. 201 of 2009 &
I.A. No. 366 of 2009**

Dated: 4th March, 2010

**Present : Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson
Hon'ble Mr. Rakesh Nath, Technical Member**

Association of Hospitals in Pune ... Appellant (s)
Versus
Maharashtra Electricity Regulatory Commission & Anr. ... Respondent (s)

Counsel for the Appellant(s): Mr. Vishal Anand & Mr. Sudip Nargolkar
Mr. Sudeep Nargolkar

Counsel for the Respondent(s): Mr. Buddy A. Ranganadhan for R.1
Mr. Abhishek Mitra for R.2

ORDER

Admit. Issue notice. Mr. Buddy A. Ranganadhan takes notice on behalf of the Respondent No.1-Commission and Mr. Abshik Mitra takes notice on behalf of the Respondent No.2-MSEDCL.

Post the matter on **05.04.2010**. In the meantime, the Respondents are at liberty to file Counter, if any, after serving a copy on the other side.

**(Rakesh Nath)
Technical Member**

**(Justice M. Karpaga Vinayagam)
Chairperson**